

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 116(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 9.09.2016**

NAME OF THE COMPANY: Mr. Rajesh Yograj Bajaj & Anr.
V/s.
M/s. Taurus Thermoplastics Pvt. Ltd. & ors

SECTION OF THE COMPANIES ACT: 241/242

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|--------------------|-------------|----------------|------------|
| 1. | R.K. Gupta | Advocate | } Petitioner } | S. Deb Roy |
| 2. | Suvaralipi Deb Roy | Advocate | | |

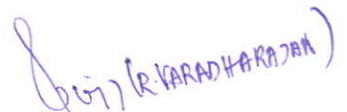
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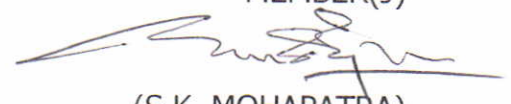
Both sides are present.

2. The respondents seek further time to file reply to the main petition. Three weeks' time is granted to the respondents to file reply, with a copy in advance to the petitioner. Rejoinder, if any, be filed within two weeks thereafter with a copy in advance to the counsel for respondents.

Interim orders to continue.

List for further consideration on 17.10.2016.


(R. VARADHARAJAN)
MEMBER(J)


(S.K. MOHAPATRA)
MEMBER (T)